

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 300 of 2015

Dated: 11th August, 2016

In the matter of :

Hindustan Electricity Generation Co. Pvt. Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **08th November, 2016.**

Court Master